

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
16-07-2024 AT 10:30 AM**

CP (IB) No. 231/9/HDB/ 2023
u/s. 9 of IBC, 2016

IN THE MATTER OF:
BEML Midwest Limited

...Operational Creditor

AND

Midwest Granite Private Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr G Bhupesh, for Operational Creditor present physically.
Learned Senior Counsel Mr S Ravi, for Corporate Debtor present through Video Conference.

Heard both sides. Learned counsel for the Operational Creditor shall file list of dates and synopsis of submissions within two weeks. Both sides are at liberty to file neat copies of the documents which are already on record. Call on 31.07.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)